

	<i>Name of the State</i>	<i>1988-89</i>	<i>1989-90</i>	<i>1990-91</i>
21.	Pondicherry	7.29	3.62	7.87
22.	Punjab	564.04	652.90	515.38
23.	Rajasthan	742.44	906.01	1064.87
24.	Sikkim *	—	—	—
25.	Tamil Nadu	706.99	871.00	967.90
26.	Tripura *	—	—	—
27.	Uttar Pradesh	1456.63	1265.66	1142.80
28.	West Bengal	1335.00	1082.50	1366.73
29.	B.R.D.B.	432.71	555.47	385.21
	Total	14634.61	15796.29	16929.31

(c) The National Highways are being generally kept in traffic worthy condition within the limited availability of funds.

Availability of Constitution of India in Various Languages

*132. SHRI SHANKERSINH VAGHELA:
DR. A.K. PATEL:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) the languages in which the Constitution of India has been printed;

(b) the year in which the latest version of the Constitution in each such language was printed;

(c) what arrangements exist to ensure that copies of the Constitution in a printing the amendments made from time to time are

brought out in each such language expeditiously and

(d) the language in which the copies of the Constitution are at present available in the market for the use of general public?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI K. VIJAYA BHASKARA REDDY): (a) and (b). A Statement showing the languages in which the Constitution of India has been printed and the year of the latest edition in each such language is enclosed.

(c) Whenever a Constitution amendment is made, its English and Hindi versions are available simultaneously and these are incorporated in a new edition or a supplement is issued. The amendment is also translated into all other languages included in the English Schedule except Sindhi by the Official Languages Wing of the Ministry in consultation with the State Governments concerned.

Each of the State Governments is then requested to bring it out as a supplement and supply it free of cost along with the existing edition or incorporate it in the subsequent edition.

(d) All editions mentioned in the Statement are available in the market, except Marathi. The fourth edition of Marathi is under print.

STATEMENT

<i>Language</i>	<i>Year of the latest edition</i>
1. Assamese	1985
2. Bengali	1987
3. English	1989 (Supplement upto 68th amendment)
4. Gujarati	1984
5. Kannada	1985
6. Malayalam	1985
7. Marathi	1988
8. Oriya	1981
9. Punjabi	1976
10. Sanskrit	1985
11. Tamil	1988
12. Telugu	1980
13. Urdu	1985
14. Diglot (English and Hindi)	1991

Handing Over of Sick Public Sector Units to BIFR

*133. SHRI V. SREENIVASA PRASAD:
SHRI M. V. CHANDRA-SHEKARA MURTHY:

Will the Minister of FINANCE be pleased to state:

(a) whether the Government propose to

hand over sick public sector units to the Board for Industrial and Financial Reconstruction (BIFR) for making them viable; and

(b) if so, the action taken or proposed to be taken by the Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) and (b). The Government has introduced a Bill for an